

The Laxmi Vilas Palace Hotel is a small unit with 24 beds taken over by the India Tourism Development Corporation from the Department of Tourism along with other Travellers' Lodges on 1-1-1969. For the year 1969-70, this unit is likely to end up with a small deficit of about Rs. 24,000/-

(c) Concerted efforts are being made to improve the standard of service and profitability of the Public Sector Hotels. The major steps being taken in respect of the various units are :

1. *Ashoka Hotel* : The public areas, rooms and restaurants are being renovated according to a phased programme. The renovation of rooms on the 6th and 7th floors and the lobby including the front office have been completed.

Supervision at various levels and in different areas of operation has been strengthened. Training schemes for the various operational staff have been undertaken.

Proposals for motivating the members of the staff are in hand. Various welfare measures like modern toilets on the staff colony, amusement park for children, better roads etc. have been undertaken.

2. *Janpath group of Hotels* : 55 more rooms have been airconditioned in in Lodhi Hotel and work on air-conditioning of 60 more rooms in progress.

In Hotel Ranjit also work for airconditioning the lounge, dining hall and 50 guest rooms is under way.

3. *Laxmi Vilas Palace Hotel* : A provision of Rs. 50 lakhs has been included in the Forth Five Year Plan for renovation of this hotel and so for an expenditure of Rs. 1,04,000 has been incurred.

Case Registered in Bombay High Court by Enforcement Directorate Against Sir Hirji Cowasji Jahangir

812. SHRI NATHPAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a case has been registered in the Bombay Court by the

Enforcement Directorate against Sir Hirji Cowasji Jahangir ; and

(b) whether it is also a fact that the Enforcement Directorate have alleged that Sir H. C. Jahannir has accounts in Swiss Bank ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) Yes, Sir.

Construction of West Coast Road

813. SHRI P. VISWAMBHARAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether any survey work has been undertaken for the construction of the West Coast Road ;

(b) if so, the stage upto which the work has been completed ;

(c) whether any road has been completed so far ; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (d). Construction of the West Coast Road which passes through the States of Maharashtra, Goa, Mysore and Kerala, has been in progress. Barring some stretches of the road and some bridges, the work on this project has been practically completed. A statement showing the up-to-date progress is laid on the Table of the House. [*Placed in Library. See No. LT-3796/70*]

Chhoti Sadri Gold Case

814. SHRI RAM KISHAN GUPTA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 6569 on the 17th April, 1970 regarding the C. B. I. enquiry against Chief Ministers and State Ministers and state :

(a) whether the C. B. I. has completed preliminary enquiry into the Chhoti-Sadri Gold Case ; and

(b) if so, the result thereof ?